

(b) RBI has reported that an amount of 11014.96 lakhs + \$ 7500 + SHS 4597787 + Rs. 4722.30 lakhs + \$ 8000 was in-
 in bank frauds in respect of all com-
 mercial banks in India (including their for-
 1 branches) in 1990 and 1991 (upto
 xtember, 1991) respectively).

(c) On the advice of Government, RBI
 appointed a Committee under the Chair-
 nship of the then Deputy Governor of RBI
 nquire into various aspects relating to
 ds and malpractices in Banks.

(d) No, Sir.

(e) Does not arise.

**Income Tax Notices to Persons Having
 Telephones**

1691. SHRI K.H. MUNIYAPPA: Will the
 nister of FINANCE be pleased to state:

(a) whether in some States the Income
 ax Department is issuing notices to all
 ose who have acquired new telephones;
 id

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE
 INISTRY OF FINANCE (SHRI
 AMESHWAR THAKUR): (a) and (b). "New
 telephone Connections" has been identi-
 id as one of the parameters for enquiries
 discover potential new tax-payers. Ac-
 dingly, on the basis of information ob-
 ned from the concerned authorities re-
 rding persons who had boked or acquired
 w telephone onnections, the Central In-
 mation Branches of the Income-tax De-
 rtment in the States of Gujarat,
 harashtra, Haryana & Tamil Nadu, enquiry
 ers were issued on a selective basis to
 persons concerned and the information
 hered has been communicated to the
 ssessing Officers for appropriate action.

**Voluntary Retirement Scheme for
 D.T.C. Employees**

1692. SHRI VIJAY KUMAR YADAV:
 Will the Minister of SURFACE TRANSPORT
 be pleased to state:

(a) whether the Government have de-
 cided to launch a voluntary retirement
 scheme for the Delhi Transport Corporation
 employees; and

(b) if so, the details of the scheme and
 the number of employees proposed to be
 reduced by the said scheme?

THE MINISTER OF STATE OF THE
 MINISTRY OF SURFACE TRANSPORT
 (SHRI JAGDISH TYTLER): (a) and (b). A
 Group of Ministers chaired by the Finance
 Minister has been constituted to work out an
 inter-connected package for the rehabilita-
 tion of DTC, in order to ensure its long term
 viability. A voluntary retirement scheme for
 DTC employees is one of the proposals
 under consideration of the Group of Minis-
 ter. No final decision has yet been taken on
 the scheme.

Loans to SSTs

[Translation]

1693. SHRI ARJUN SINGH YADAV:
 SHRI VILASRAO
 N A G N A T H R A O
 GUNDEWAR:
 SHRI RAM LAKHAN SINGH
 YADAV:
 SHRI RAJNATH SONKAR
 SHASTRI:
 SHRI PRAKASH V. PATIL:

Will the Minister of FINANCE be pleased
 to state:

(a) whether any guidelines have been
 laid down for grant of loans to Small Scale